GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1976 TO BE ANSWERED ON DECEMBER 14, 2023

AMRAVATI SMART CITY PROJECT

NO. 1976. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government has shelved the Amravati Smart City project, the proposed new capital of Andhra Pradesh;
- (b) if so, the reasons therefor;
- (c) the fate of already constructed buildings and progress made so far by spending crores of rupees by State and Union Governments; and
- (d) the steps proposed to be taken by the Government to continue the project keeping in view of already spent funds and the future of the city and people of Andhra Pradesh?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): Government of India launched Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities have been selected through 4 rounds of competition from January 2016 to June 2018.

In the State of Andhra Pradesh, 4 cities i.e., Amaravati, Kakinada, Tirupati and Visakhapatnam were selected for development as Smart Cities. The details of funds released/utilized and the progress of projects in these cities is given below:-

(Amount in ₹ crore)

Smart City	Total funds released (*)	Utilization thereof	Ongoing projects		Completed projects		Total projects	
			No. of Project s	Amount	No. of Project s	Amount	No. of Projects	Amount
Amaravati	1,016.00	779.29	7	302.86	12	627.14	19	930.00
Kakinada	978.00	783.57	18	236.20	76	1,674.04	94	1,910.24
Tirupati	578.00	550.48	29	467.53	80	1,532.41	109	1,999.94
Visakhapatn am	966.00	838.47	5	1,116.39	56	908.84	61	2,025.23
Total	3,538.00	2,951.81 (83%)	59	2,122.98	224	4,742.43	283	6,865.41

^{*(}Includes ₹ 40 crore released under CIITIS program to Amaravati & Administrative & Office expenses) (Source: Geospatial Management Information System as on 27 November 2023)

The period of implementation of SCM has been extended upto June 2024 and all Smart Cities, including those in the State of Andhra Pradesh, are expected to complete their projects within the stipulated time.

There is a multi-level structure to review progress of projects under the Mission. The implementation of SCM at the City level is done by SPV created for the purpose. At State level, Mission implementation is monitored by the State Level High Powered Steering Committee (HPSC). At the National level, implementation is monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). Nominee Directors of MoHUA on the Boards of SPVs monitor progress in respective cities on a regular basis. MoHUA regularly interacts with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. Smart Cities are continuously assessed on various parameters including, but not limited to, project implementation and utilization of funds through the Real Time Online Geospatial Management Information System (GMIS).
